Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MARINERS BUILDCON INDIA LIMITED Date of Commencement of Liquidation: 01-06-2018; List of Stakeholders as on Date: 25-10-2018; Name of IP: Mr. Praveen Dua; Process Number: 1; Last 5 digitof registration number: 10236

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	1	958120	1	958120				NA
2	Liquidation costs incurred till date	1	143595	1	143595				NA
3	Secured financial creditors	0	0	0					NA
4	Unsecured financial creditors	77	381961894	59	167954795				Annexure 4
5	Operational creditors (Workmen)	1	42684062	0	0				Annexure 5
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		80	425747671	61	169056510				